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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Tungabhadra Steel Products Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2012-2013.

(Placed in Library, See No LT 6569/15/12)

(2) Memorandum of Understanding between the Triveni Structural Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2012-2013.

(Placed in Library, See No LT 6570/15/12)

(3) Memorandum of Understanding between the Scooters India Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2012-2013.

(Placed in Library, See No LT 6571/15/12)

(4) Memorandum of Understanding between the Andrew Yule Group and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2012-2013.

(Placed in Library, See No LT 6572/15/12)

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): I beg to lay on the Table a copy of the National Rural Employment Guarantee Fund (Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 27(E) in Gazette of India dated 17th January, 2012 under sub-section (1) of Section 33 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

(Placed in Library, See No LT 6573/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Organic Chemicals Limited and the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilisers, for the year 2012-2013.

(Placed in Library, See No LT 6574/15/12)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2008-2009.
- (ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No LT 6575/15/12)

- (b) (i) Review by the Government of the working of the Brahmaputra Cracker and Polymer Limited, Dibrugarh, for the year 2010-2011.

- (ii) Annual Report of the Brahmaputra Cracker and Polymer Limited, Dibrugarh, for the year 2010-2011, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

- (3) (Placed in Library, See No LT 6576/15/12)

- (4) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the Bengal Chemicals and Pharmaceuticals Limited for the years 2009-2010 and 2010-2011 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No LT 6577/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table:-

- (1) A copy of the 55th Annual Report (Hindi and English versions) on the Working and Administration of the Companies Act, 1956, for the year ended 31st March, 2011, under Section 638 of the Companies Act, 1956.
Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

- (2) (Placed in Library, See No LT 6578/15/12)

(3) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the GAIL (India) Limited and the Ministry of Petroleum and Natural Gas for the year 2012-2013.

(Placed in Library, See No LT 6579/15/12)

- (ii) Memorandum of Understanding between the Biecco Lawrie Limited and the Ministry of Petroleum and Natural Gas for the year 2012-2013.

(Placed in Library, See No LT 6580/15/12)

- (iii) Memorandum of Understanding between the Engineers India Limited and the Ministry of Petroleum and Natural Gas for the year 2012-2013.

(Placed in Library, See No LT 6581/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareli, for the year 2010-2011, along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareli, for the year 2010-2011.
Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

- (5) (Placed in Library, See No LT 6582/15/12)

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 642 of the Companies Act, 1956:-

- (i) The Cost Accounting Records (Telecommunication Industry) Rules, 2011 published in Notification No. G.S.R. 869(E) in Gazette of India dated 7th December, 2011.
- (ii) The Cost Accounting Records (Petroleum Industry) Rules, 2011 published in Notification No. G.S.R. 870(E) in Gazette of India dated 7th December, 2011.
- (iii) The Cost Accounting Records (Electricity Industry) Rules, 2011 published in Notification No. G.S.R. 871(E) in Gazette of India dated 7th December, 2011.
- (iv) The Cost Accounting Records (Sugar Industry) Rules, 2011 published in Notification No. G.S.R. 872(E) in Gazette of India dated 7th December, 2011.
- (v) The Cost Accounting Records (Fertilizer Industry) Rules, 2011 published in Notification No. G.S.R. 873(E) in Gazette of India dated 7th December, 2011.
- (vi) The Cost Accounting Records (Pharmaceutical Industry) Rules, 2011 published in Notification No. G.S.R. 874(E) in Gazette of India dated 7th December, 2011.

(Placed in Library, See No LT 6583/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 2010-2011, along with Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 2010-2011.
Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(2) (Placed in Library, See No LT 6584/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2009-2010, along with Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2009-2010.
Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(4) (Placed in Library, See No LT 6585/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA): On behalf of my colleague, Dr. Ashwani Kumar, I beg to lay on the Table:-

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Earth Sciences for the year 2012-2013.

(Placed in Library, See No LT 6586/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Agharkar Research Institute, Pune, for the year 2010-2011, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agharkar Research Institute, Pune, for the year 2010-2011.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(3) (Placed in Library, See No LT 6587/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Soft Matter Research (formerly Centre for Liquid Crystal Research), Bengaluru, for the year 2010-2011, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Soft Matter Research (formerly Centre for Liquid Crystal Research), Bengaluru, for the year 2010-2011.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(5) (Placed in Library, See No LT 6588/15/12)
